

(c) These projects are being implemented by the State Government under its State Plan. The completion of these projects will depend on the budgetary allocations made by the State Government and the amount of external assistance which may become available.

**States affected by famine**

1338. SHRI GIRDHARI LAL BHARGAVA: Will the Minister of AGRICULTURE be pleased to state:

(a) the amount of Central assistance sanctioned to the famine affected States during the last year;

(b) the amount released by the Union Government and the amount utilised by the States therefor;

(c) the target fixed for generating employment opportunity by each State; and

(d) the details of the actual achievements made so far?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN):

(a) to (d) Based on the recommendations of the 9th Finance Commission, the scheme for financing relief expenditure has undergone change with effect from 1st April, 1990. Under the revised scheme, a Calamity Relief Fund (CRF) has been constituted for each State with an allocated amount, of which 75% is contributed by the Central Government as a non-plan grant in four quarterly instalments

and the balance amount is arranged by the concerned State Governments from their own resources. An amount of Rs. 804 crores has been allocated to various States under this CRF on annual basis, of which Rs. 603 crores is contributed by the Central Government and balance Rs. 201 crores is contributed by the State Governments. A Statement indicating the Statewise allocation under the State Calamity Relief Fund, Centre's and States' contribution thereon is at Statement I.

2. A State Level Committee headed by the Chief Secretary of the State is empowered to decide on all matters connected with the financing of relief expenditure including norms of assistance. The sectorwise allocations including employment generation in the wake of drought are decided by the State Governments themselves from the State Calamity Relief Fund keeping in view the severity of the situation. The Union Government is not required to fix any target for the various natural calamities and for various sectors. With the creation of C.R.F., the State Governments are required to meet entire expenditure on management of natural calamities.

3. The Government of India had released its entire central share of Rs. 603 crores to all the State Governments during 1990-91.

4. The details of expenditure, reported by the State Governments in respect of natural calamities relief during 1990-91 are given in statement-II.

## STATEMENT I

*Contribution to Calamity Relief Fund of the States in each of the five years commencing from 1st April, 1990—Centre's Contribution and State share*

(In Crores of rupees)

<i>States</i>	<i>Amount of annual contribution to the Calamity Relief Fund of each State</i>	<i>Centre's contribution</i>	<i>State's Share</i>
1. Andhra Pradesh . . . . .	86.00	64.50	21.50
2. Arunachal Pradesh . . . . .	2.00	1.50	0.50
3. Assam . . . . .	30.00	22.50	7.50
4. Bihar . . . . .	35.00	26.25	8.75
5. Goa . . . . .	1.00	0.75	0.25
6. Gujarat . . . . .	85.00	63.75	21.25
7. Haryana . . . . .	17.00	12.75	4.25
8. Himachal Pradesh . . . . .	18.00	13.50	4.50
9. Jammu & Kashmir . . . . .	12.00	9.00	3.00
10. Karnataka . . . . .	27.00	20.25	6.75
11. Kerala . . . . .	31.00	23.25	7.75
12. Madhya Pradesh . . . . .	37.00	27.75	9.25
13. Maharashtra . . . . .	44.00	33.00	11.00
14. Manipur . . . . .	1.00	0.75	0.25
15. Meghalaya . . . . .	2.00	1.50	0.50
16. Mizoram . . . . .	1.00	0.75	0.25
17. Nagaland . . . . .	1.00	0.75	0.25
18. Orissa . . . . .	47.00	35.25	11.75
19. Punjab . . . . .	28.00	21.00	7.00
20. Rajasthan . . . . .	124.00	93.00	31.00
21. Sikkim . . . . .	3.00	2.25	0.75
22. Tamil Nadu . . . . .	39.00	29.25	9.75
23. Tripura . . . . .	3.00	2.25	0.75
24. Uttar Pradesh . . . . .	90.00	67.50	22.50
25. West Bengal . . . . .	40.00	30.00	10.00
<b>Total . . . . .</b>	<b>804.00</b>	<b>603.00</b>	<b>201.00</b>

## STATEMENT II

*The details of expenditure so far reported by the State Government in respect of Natural Calamity Relief during 1990-91*

(Rs. in Crores)

<i>Sl. No.</i>	<i>Name of the State</i>	<i>Expenditure reported so far</i>
1.	Andhra Pradesh	167.02
2.	Assam	10.24
3.	Bihar	17.28
4.	Gujarat	66.79
5.	Haryana	1.17
6.	Karnataka	7.49
7.	Kerala	28.46
8.	Madhya Pradesh	73.45
9.	Maharashtra	2.88
10.	Meghalaya	0.11
11.	Mizoram	0.13
12.	Nagaland	0.39
13.	Orissa	51.75
14.	Punjab	18.42
15.	Rajasthan	41.75
16.	Sikkim	3.63
17.	Tamil Nadu	17.73
18.	Uttar Pradesh	28.92
19.	West Bengal	9.01
	Total	536.2139

**Chambal Cad Project Phase II**

1339. SHRI GIRDHRI LAL BHARGAVA: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the Chambal command Area Development Project Phase-II has been referred to the World Bank for financial assistance;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA): (a) No, Sir.

(b) Does not arise.

(c) On completion of detailed scrutiny, the project will be considered for external assistance.

**Code of Conduct for Lotteries**

1340. SHRI GIRDHRI LAL BHARGAVA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government had announced a code of conduct on June 27, 1984 to check lottery business;

(b) if so, the details thereof;

(c) whether the said code of conduct is being adhered to; and